

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL - Nomination of two (02) District and Sessions Judges to participate in the Academic Programme No.P-1310 on the “*Seminar on Judicial Reasoning: Knowledge, Skills & Perspective Development*” scheduled to be held on 15.10.2022 (Saturday) and 16.10.2022 (Sunday) at National Judicial Academy, Bhopal - **Relief Arrangements - ORDERS - ISSUED.**

READ: 1. Ref. No.NJA/Ac.Prg./2022-23/1505, e-mail from the Director, National Judicial Academy, Bhopal, dated 01.08.2022.
2. High Court’s letter Roc.No.1479/SO/2022, dated 11.10.2022.

ORDER ROC.NO.4091/2022 - B.SPL., DATED:13.10.2022.

In view of the nomination of the following two (02) District and Sessions Judges, mentioned in Column No.2, vide High Court’s proceedings 2nd read above, to participate in the Academic Programme No.P-1310 on the “Seminar on Judicial Reasoning: Knowledge, Skills & Perspective Development” is scheduled to be held on 15.10.2022 (Saturday) and 16.10.2022 (Sunday) at National Judicial Academy, Bhopal, the High Court made the following in-charge arrangements:

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI K. SUDARSHAN, Prl. District and Sessions Judge, Vikarabad.	Principal District and Sessions Judge, Ranga Reddy at L.B.Nagar.
2.	SMT. S.SREEVANI, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Karimnagar.	I Additional District and Sessions Judge, Karimnagar.

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the Academic Programme.

On return from the said Academic Programme, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge previously.

NOTE: 1. The proceedings placed in the High Court’s Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the academic programme at National Judicial Academy, Bhopal.
2. **The nominated officers are entitled only for actual journey time.**


REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal.
4. The Principal District and Sessions Judge, Vikarabad.
5. The Principal District and Sessions Judge, Rangareddy District at L.B.Nagar.
6. The Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Karimnagar.
7. The I Additional District and Sessions Judge, Karimnagar.
8. The District Treasury Officer (s), Vikarabad and Karimnagar.
9. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
10. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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